

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2018**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Ms. Ritika Goyal and Mr. Chitvan Singhal, Advocates

For the Respondent: Mr. Dhruv Pande, Advocate

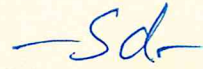
ORDER

The matter has been adjourned in view of certain administrative procedure being adopted in the complex.

To come up on 5th December, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**